

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 41 OF 2019 &
IA NO. 1357 OF 2019**

Dated: 02nd August, 2019

In the matter of:

Ratan India Power Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **01.10.2019.**

Court Master/PS

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